

Year	Total works sanctioned		Works completed		Works in progress		Works under Tender/Award Stage	
	Nos.	Amount (Rs. in Lakh)	Nos.	Amount (Rs. in Lakh)	Nos.	Amount (Rs. in Lakh)	Nos.	Amount (Rs. in Lakh)
2003-04	9	1956.02	9	1946.02	-	-	-	-
2004-05	16	5661.38	16	5661.38	-	-	-	-
2005-06	11	2019.98	11	2019.98	-	-	-	-
2006-07	32	9114.11	22	5160.92	10	3953.19	-	-
2007-08	51	18710.52	22	5336.67	22	9403.98	7	3970.47
2008-09	31	18077.15	-	-	10	1979.48	21	16097.67

Anti-dumping duty on alloy from China

*178. DR. JANARDHAN WAGHMARE:

SHRI MAHENDRA MOHAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has been actively considering to impose antidumping and safeguard duties on the import of alloy from China;
- (b) if so, the details thereof;
- (c) whether there is a surge in cheap imports of alloy from China which is affecting directly the domestic companies; and
- (d) if so, the corrective steps Government proposes to take in this regard?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) to (d) Based on an application filed by the domestic industry, following an alleged surge in imports, the DG Safeguards, Department of Revenue, has taken up investigation whether to impose a safeguard duty on aluminium alloy as well as non-alloy, falling under Customs Tariff Heading 7601. As this is a safeguard investigation, it applies to all countries, including China. The notice for initiation was issued on 22nd May, 2009 and the recommendation to impose a provisional safeguard duty was made on 28th May, 2009 through the preliminary findings dated 28th May, 2009.

On the basis of an application filed by the domestic industry, Directorate General of Anti-Dumping & Allied Duties (DGAD) initiated anti-dumping investigation concerning imports of "Cold Rolled Flat Products of Stainless Steel originating in or exported from China PR, Japan, Korea, European Union, South Africa, Taiwan, Thailand and USA" on 25th November, 2008. Preliminary findings recommending provisional anti-dumping duties were issued on 27 March, 2009 and provisional anti-dumping duties was levied by Department of Revenue on 22nd April, 2009.